

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
M/S NUWAY ORGANIC NATURALS INDIA LTD OPERATES IN MANUFACTURING
OF COSMETIC PRODUCTS AND LIQUOR

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

| SL. No. | RELEVANT PARTICULARS | |
|---------|---|--|
| 1 | Name of the corporate debtor along with PAN & CIN/ LLP No. | M/s. NUWAY ORGANIC NATURALS INDIA LIMITED (CIN) L22012PB1995PLC016755 |
| 2 | Address of the registered office | Registered Office: N. H. 1, mile stone 232, Delhi-Amritsar. Village- Devi Nagar, Rajpura, Punjab, India, 140401 |
| 3 | URL of website | https://www.nuwaycare.com/ |
| 4 | Details of place where the majority of fixed assets are located | 1. N. H. 1, mile stone 232, Delhi-Amritsar. Village-Devi Nagar, Rajpura, Punjab, India, 140401 2. Plot No. 2049, Sector 38, Phase III, HSIIDC Industrial Estate, Rai, Sonapat, Haryana, India, 131029 |
| 5 | Installed capacity of main products/ services | Liquor: Production capacity of 45 kilo Litres per day |
| 6 | Quantity and value of main products/ services sold in last financial year | N.A. |
| 7 | Number of employees/ workmen | Nil |
| 8 | Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL: | Details can be sought by prospective resolution applicants via a mail by raising request at email: cirp.nuway@gmail.com |

| | | |
|----|---|---|
| 9 | Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL: | Details can be sought by prospective resolution applicants via a mail by raising request at email: cirp.nuway@gmail.com |
| 10 | Last date for receipt of expression of interest | 18.11.2024 |
| 11 | Date of issue of provisional list of prospective resolution applicants | 28.11.2024 |
| 12 | Last date for submission of objections to provisional list | 03.12.2024 |
| 13 | Date of issue of final list of prospective resolution applicants | 13.12.2024 |
| 14 | Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants. | 18.12.2024 |
| 15 | Last date for submission of resolution plans | 17.01.2025 |
| 16 | Process email id to submit Expression of Interest | cirp.nuway@gmail.com |

Sd/-
Sandeep Kumar Chitkara
IBBI Reg. No. IBBI/IPA-001/IP/P-01976/2020-21/13084
Resolution Professional
M/s Nuway Organic Naturals India Ltd
IBBI Registered Address: Flat no 6, First Floor, PremVihar Flats,
Shaheed Bhagat Singh Nagar, Keys Hotel, Ludhiana, Punjab- 141013
Communication Address: Mavent Restructuring Services LLP
S-376, Panchsheel Park, New Delhi-110017
Email: cirp.nuway@gmail.com , sandchit9@gmail.com
AFA: AA1/13084/02/300625/107127
Date: 03.11.2024
Place: Ludhiana

BIHAR STATE MILK CO-OPERATIVE FEDERATION LTD.
DAIRY DEVELOPMENT COMPLEX, P.O. BIHAR VETERINARY COLLEGE,
PATNA-800014(BIHAR) E-Mail: purchasecomfed@gmail.com, Website: www.sudha.coop

Notice Inviting Tender
(Through e-tendering mode only on website- www.eproc2.bihar.gov.in)

NIT No:Comfed/ Pur: 302/ 4174 Date: 01.11.2024

1. Name & address of advertiser : Managing Director, Bihar State Milk Co-operative Federation Ltd. (COMFED), Dairy Development Complex, P.O. - B.V. College, Patna-800014. 2. Bid submission start date:- From 02.11.2024 (Saturday) through above website. 3. Date & time of pre bid meeting:- 12.11.2024 (Tuesday) at 11.00 AM at COMFED, Dairy Development Complex, P.O. - B.V. College, Patna-800014. 4. Bid submission end date & time by the bidders:- 04.12.2024 (Wednesday) up to 17.00 Hours on www.eproc2.bihar.gov.in. 5. Physical document submission End Date & Time as allowed in the tender Document:- 05.12.2024 (Thursday) up to 15.00 Hours at COMFED HQ, Dairy Development Complex, P.O. - B.V. College, Patna-800014. 6. Date, time & place of opening of Techno commercial bid (Bid Part 1):- 05.12.2024 (Thursday) up to 15.30 Hours on www.eproc2.bihar.gov.in. 7. Date & time of opening of price bid:- Date & time will be communicated later subsequent to approval of techno commercial bid. Place - www.eproc2.bihar.gov.in. 8. Validity:- 180 Days (One hundred eighty days). 9. Details of work :-

| Sl. No. | Name of the work/item | Estimated Cost (₹) | Cost of tender document (Non-refundable) (₹) | Earnest money to be deposited (₹) | Bid processing fees to be paid through online (Non-refundable) | Completion Period |
|---------|---|--------------------|--|-----------------------------------|--|-------------------|
| 01 | Supply of Items related to AI Kits at different Unions / Unit of COMFED as per technical specification. | 1,47,42,750.00 | 10,000.00 | 5,90,000.00 | As per Beltron / Eproc2. | 90 Days |
| 02 | Supply of Printing Items at different Unions/Unit of COMFED as per technical specification. | 28,80,000.00 | 5,000.00 | 1,19,000.00 | As per Beltron / Eproc2. | 90 Days |
| 03 | Supply of Furniture at different Unions/Unit of COMFED as per technical specification. | 25,00,000.00 | 5,000.00 | 1,00,000.00 | As per Beltron / Eproc2. | 90 Days |
| 04 | Supply of Microscope at different Unions/Unit of COMFED as per technical specification. | 24,00,000.00 | 5,000.00 | 96,000.00 | As per Beltron / Eproc2. | 90 Days |

10. For participation in the above e- tender process the bidders are required to get themselves registered as per details given at www.eproc2.bihar.gov.in so that the user ID, Password and digital signatures are issued to them. 11. Tender document can be seen and purchased on web site www.eproc2.bihar.gov.in. Any modification /amendment in tender will be notified on e-portal. The undersigned reserves the right to reject any or all tenders without assigning any reason.

MANAGING DIRECTOR

KWALITY PHARMACEUTICALS LIMITED
Regd. Office: VILLAGE NAGKALAN, MAJITHA ROAD, AMRITSAR - 143601
CIN: L24232PB1983PLC005426; Ph.: 8558820862
Email Id: cs@kwalitypharma.com; Website: www.kwalitypharma.com

EXTRACT OF UNAUDITED CONSOLIDATED FINANCIAL RESULTS FOR THE QUARTER AND HALF YEAR ENDED SEPTEMBER 30, 2024
(Rupees in Lacs except EPS)

| Sl. No. | Particulars | Quarter Ended | Half Year Ended | Quarter Ended | Year Ended |
|-------------|--|---------------|-----------------|---------------|------------|
| | | 30.09.2024 | 30.09.2024 | 30.09.2023 | 31.03.2024 |
| | | Unaudited | Unaudited | Unaudited | Audited |
| 1. | Total Income from Operations | 9003.44 | 17011.33 | 6964.95 | 30717.18 |
| 2. | Net Profit(Loss) for the period (before Tax, Exceptional and/or Extraordinary Items) | 1255.39 | 2367.21 | 816.85 | 3819.82 |
| 3. | Net Profit(Loss) for the period before tax (after Exceptional and/or Extraordinary Items) | 1255.39 | 2367.21 | 816.85 | 3109.89 |
| 4. | Net Profit(Loss) for the period after tax (after Exceptional and/or Extraordinary Items) | 845.55 | 1680.19 | 621.54 | 2361.59 |
| 5. | Total Comprehensive Income for the period (Comprising Profit/Loss for the period (after tax) and Other Comprehensive Income (after tax)) | 835.33 | 1679.33 | 620.39 | 2351.46 |
| 6. | Equity Share Capital | 1037.62 | 1037.62 | 1037.62 | 1037.62 |
| 7. | Reserves (excluding Revaluation Reserve as shown in the Audited Balance Sheet of the previous year) | ----- | ----- | ----- | 21303.52 |
| 8. | Earning Per Share (of Rs. 10/- each) | | | | |
| 1. Basic: | | 8.15 | 16.19 | 5.99 | 22.76 |
| 2. Diluted: | | 8.15 | 16.19 | 5.99 | 22.76 |

Notes: 1. Key Standalone Financial Information. (Rupees in Lacs)

| Sl. No. | Particulars | Quarter Ended | Half Year Ended | Quarter Ended | Year Ended |
|---------|--------------------------------------|---------------|-----------------|---------------|------------|
| | | 30.09.2024 | 30.09.2024 | 30.09.2023 | 31.03.2024 |
| | | Unaudited | Unaudited | Unaudited | Audited |
| 1. | Total Income from Operations | 9003.44 | 17011.33 | 6964.95 | 30717.18 |
| 2. | Net Profit for the period before tax | 1258.36 | 2372.22 | 821.02 | 3146.69 |
| 3. | Net Profit for the period after tax | 848.52 | 1685.21 | 625.71 | 2398.39 |

2. The above results were reviewed by the Audit Committee on 30th October, 2024 and approved by the Board of Directors of the Company at its meeting held on 30th October, 2024.

3. The above is an extract of the detailed format of Quarterly and Half Yearly Financial Results filed with the Stock Exchange (BSE) under Regulation 33 of the SEBI (Listing Obligations and Disclosure Requirements) Regulations, 2015. The full format of the Financial Results are available on the website of the Stock Exchange at www.bseindia.com and on the Company's website (www.kwalitypharma.com)

FOR AND ON BEHALF OF THE BOARD
For KWALITY PHARMACEUTICALS LIMITED
Sd/-
Ramesh Arora
Managing Director
DIN: 00462656

Place: Amritsar
Date : 30.10.2024

IMA SOLAR
INSULATION ENERGY LIMITED

Registered office: Fluidcon House, C-02, New Aatish Market Extension, Behind Inox Cinema Hall, Jaipur - 302029 (Raj.); India CIN: L40104RJ2015PLC048445 Phone: +91-141-2996001, 2996002
E-mail: cs@insulationenergy.in, Website: www.insulationenergy.in

CORRIGENDUM TO NOTICE OF EXTRAORDINARY GENERAL MEETING

We would like to draw your kind attention towards the corrigendum being issued in continuation to our notice dated 15th October, 2024 calling the Extraordinary General Meeting (EGM) of the Company to be held on Wednesday, 13th November, 2024 at 3.00 P.M. (IST) through video conferencing (VC)/Other Audio Visual Means (OAVM).

The Shareholders are requested to note the amendments in the resolution and explanatory statements of item no. 1 of Notice of EGM to clearly articulate the purpose of resolution. Thus, the notice shall always be read in conjunction with the corrigendum. Except as detailed in the corrigendum, all other terms and contents of the Notice of EGM shall remain unchanged. The said corrigendum to the Notice is available on the website of the Company at https://insulationenergy.in/ and website of Stock Exchanges i.e. BSE Limited at https://www.bseindia.com

By order of the Board of Directors
For Insulation Energy Limited

Sd/-
Nitesh Sharma
Company Secretary & Compliance Officer
ACS: 66702

Place: Jaipur
Date: 31st October, 2024

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
GUARDIAN LIFECARE PRIVATE LIMITED
OPERATING IN RETAIL TRADE OF MEDICINES
(Under Regulation 36A (1) of the Insolvency and Bankruptcy (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS

| | |
|---|--|
| 1. Name of the corporate debtor along with PAN/CIN/LLP No. | GUARDIAN LIFECARE PRIVATE LIMITED CIN: US1397DL2003PTC121502 PAN: AABC69903G |
| 2. Address of the registered office | Registered office: WZ-56, 2nd Floor, Ram Nagar, Tikka Nagar, New Delhi - 110018 Corporate Office: Guardian House, Plot No. 55, Sector-37, Udyog Vihar, Phase-VI, Gurgaon - 122001 (Haryana) |
| 3. URL of website | Not Applicable |
| 4. Details of Place where majority of fixed Assets are located | No Fixed Assets |
| 5. Installed capacity of main products/ services | Not Applicable |
| 6. Quantity and value of main products/ services sold in last financial year | NIL as per Financial Statement for the year 2023-2024. Details thereafter are not available. |
| 7. Number of employees/ workmen | NIL |
| 8. Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at: | May be obtained by sending an email to ibc.guardianlifecare@gmail.com |
| 9. Eligibility for resolution applicants under section 25(2)(h) of the Code is available at: | May be obtained by sending an email to ibc.guardianlifecare@gmail.com |
| 10. Last date for receipt of expression of interest | 20.11.2024 |
| 11. Date of issue of provisional list of prospective resolution applicants | 30.11.2024 |
| 12. Last date for submission of objections to provisional list | 05.12.2024 |
| 13. Date of issue of final list of prospective resolution applicants | 15.12.2024 |
| 14. Date of issue of information memorandum, evaluation matrix and request for resolution plan to prospective resolution applicants | 15.12.2024 |
| 15. Last date of submission of resolution plans | 15.01.2025 |
| 16. Process email id to submit EOI | ibc.guardianlifecare@gmail.com |

Sd/-
Bharat Bhushan Sethi, Resolution Professional
For M/s Guardian Lifecare Private Limited
Reg. No.: IBBI/IPA-002/IP-000650/2018-2019/12034

Date: 02.11.2024
Place: New Delhi

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
M/S NUWAY ORGANIC NATURALS INDIA LTD.
OPERATES IN MANUFACTURING OF COSMETIC PRODUCTS AND LIQUOR
(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS

| | |
|--|--|
| 1. Name of the corporate debtor along with PAN & CIN/LLP No. | M/S. NUWAY ORGANIC NATURALS INDIA LIMITED (CIN) L22012PB1995PLC016755 |
| 2. Address of the registered office | Registered Office: N. H. 1, mile stone 232, Delhi-Amritsar, Village- Devi Nagar, Rajpura, Punjab, India, 140401 |
| 3. URL of website | https://www.nuwaycare.com/ |
| 4. Details of place where the majority of fixed assets are located | 1. N. H. 1, mile stone 232, Delhi-Amritsar, Village-Devi Nagar, Rajpura, Punjab, India, 140401 2. Plot No. 2049, Sector 38, Phase III, HSIDDC Industrial Estate, Rai, Sonapat, Haryana, India, 131029 |
| 5. Installed capacity of main products/ services | Liquor: Production capacity of 45 kilo Litres per day |
| 6. Quantity and value of main products/ services sold in last financial year | N.A. |
| 7. Number of employees/ workmen | NIL |
| 8. Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL: | Details can be sought by prospective resolution applicants via a mail by raising request at email: cirp.nuway@gmail.com |
| 9. Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL: | Details can be sought by prospective resolution applicants via a mail by raising request at email: cirp.nuway@gmail.com |
| 10. Last date for receipt of expression of interest | 18.11.2024 |
| 11. Date of issue of provisional list of prospective resolution applicants | 28.11.2024 |
| 12. Last date for submission of objections to provisional list | 03.12.2024 |
| 13. Date of issue of final list of prospective resolution applicants | 13.12.2024 |
| 14. Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants. | 18.12.2024 |
| 15. Last date for submission of resolution plans | 17.01.2025 |
| 16. Process email id to submit Expression of Interest | cirp.nuway@gmail.com |

Sd/-
Sandeep Kumar Chitkara
IBBI Reg. No. IBBI/IPA-001/IP/19176/2020-21/13084
Resolution Professional
M/s Nuway Organic Naturals India Ltd
IBBI Registered Address: Flat no 6, First Floor, PremVihar Flats, Shaheed Bhagat Singh Nagar, Keys Hotel, Ludhiana, Punjab- 141013
Communication Address: Mavent Restructuring Services LLP S-376, Panchsheel Park, New Delhi-110017
Email: cirp.nuway@gmail.com, sandchit9@gmail.com
AFA: AA1/13084/02/300625/107127

Date: 03.11.2024
Place: Ludhiana

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
M/S NUWAY ORGANIC NATURALS INDIA LTD.
OPERATES IN MANUFACTURING OF COSMETIC PRODUCTS AND LIQUOR
(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS

| | |
|--|--|
| 1. Name of the corporate debtor along with PAN & CIN/LLP No. | M/S. NUWAY ORGANIC NATURALS INDIA LIMITED (CIN) L22012PB1995PLC016755 |
| 2. Address of the registered office | Registered Office: N. H. 1, mile stone 232, Delhi-Amritsar, Village- Devi Nagar, Rajpura, Punjab, India, 140401 |
| 3. URL of website | https://www.nuwaycare.com/ |
| 4. Details of place where the majority of fixed assets are located | 1. N. H. 1, mile stone 232, Delhi-Amritsar, Village-Devi Nagar, Rajpura, Punjab, India, 140401 2. Plot No. 2049, Sector 38, Phase III, HSIDDC Industrial Estate, Rai, Sonapat, Haryana, India, 131029 |
| 5. Installed capacity of main products/ services | Liquor: Production capacity of 45 kilo Litres per day |
| 6. Quantity and value of main products/ services sold in last financial year | N.A. |
| 7. Number of employees/ workmen | NIL |
| 8. Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL: | Details can be sought by prospective resolution applicants via a mail by raising request at email: cirp.nuway@gmail.com |
| 9. Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL: | Details can be sought by prospective resolution applicants via a mail by raising request at email: cirp.nuway@gmail.com |
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| 14. Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants. | 18.12.2024 |
| 15. Last date for submission of resolution plans | 17.01.2025 |
| 16. Process email id to submit Expression of Interest | cirp.nuway@gmail.com |

Sd/-
Sandeep Kumar Chitkara
IBBI Reg. No. IBBI/IPA-001/IP/19176/2020-21/13084
Resolution Professional
M/s Nuway Organic Naturals India Ltd
IBBI Registered Address: Flat no 6, First Floor, PremVihar Flats, Shaheed Bhagat Singh Nagar, Keys Hotel, Ludhiana, Punjab- 141013
Communication Address: Mavent Restructuring Services LLP S-376, Panchsheel Park, New Delhi-110017
Email: cirp.nuway@gmail.com, sandchit9@gmail.com
AFA: AA1/13084/02/300625/107127

Date: 03.11.2024
Place: Ludhiana

PUNJAB & SIND BANK
(A Govt. of India Undertaking)

Branch Office :
Haibowal Kalan, Ludhiana

[RULE 8 (1)] (POSSESSION NOTICE FOR IMMOVABLE PROPERTY/IES)

Whereas the Undersigned being "Authorized Officer" of Punjab & Sind Bank, Haibowal Kalan, Ludhiana, Under the Securitization and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 in Exercise of power conferred under section 13 (2) & 13(12) read with rule 8 & 9 of security interest (Enforcement) Rules, 2002. Issued a demand notice under Section 13(2) of SARFAESI Act 2002 calling upon the following Borrower(s)/Guarantor(s) to repay the amount mentioned in notice within 60 days of the date of receipt of the said notice.

The Borrower(s)/Guarantor(s) having failed to repay the amount notice is hereby given to the borrower(s)/Guarantor(s) and the public in general that the undersigned has taken **Symbolic Possession** of the property described here below in Exercise of the power conferred on him/ her under section 13(4) of said ACT read with rule 8 & 9 of the said rules.

The Borrower(s)/Guarantor(s) in particular & the public in general is hereby cautioned not to deal with the said property and dealing with the property will be subject to the charge of the Punjab & Sind Bank, Haibowal Kalan, Ludhiana, for an amount mentioned here in below, besides interest and other charges/expenses against calling account.

The Borrower(s)/ Guarantor(s) attention is invited to provisions of Sub-Section (8) of Section 13 of the Act, in respect of time available to redeem the secured asset(s).

| Name of the Borrower(s)/Guarantor(s) | Description of Immovable Property/ies | Date of Demand Notice | Date of Possession | Outstanding Amount |
|---|--|-----------------------|--------------------|--------------------|
| Borrower (s) : (1) Smt. Sapna Dhingra D/o Sh. Ajay Kumar (Borrower) R/o Monji Colony, Street No 3, Daba Road, Shimlapuri, Ludhiana. Address : 2 House/Plot No. 24, Guru Gobind Singh Nagar, Village Lohara, Tehsil & District Ludhiana. (2) Smt. Saroj Dhingra W/o Sh. Ajay Dhingra (Borrower) R/o Street No. 3, Mouji Colony, Millerganj, Ludhiana. Address : 2 House/Plot No. 24, Guru Gobind Singh Nagar, Village Lohara, Tehsil & District Ludhiana. | Property House cum plot No. 24, measuring 80 sq. yds. comprised in Khasra No. 88,89 Khata No. 691/891 as per Jamabandi for the year 2009-10, situated at Villagr Lohara, Hadbast No.260, Abadi known as Guru Gobind Singh Nagar, Tehsil and Distt. Ludhiana, registered vide sale deed bearing wasika no. 2023-24/103/1/8132 dated 04-10-2023. Bounded as under : East: Neighbor, West: Street 18' wide 20', North: House No. 25 of Barhampal 30', South: Vacant Plot No 23 of Santosh Kaur 30. | 01.08.2024 | 02.11.2024 | Rs. 20,33,017.52 |
| Borrower (s) : (1) Sh. Gagandeep S/o Yograv (Borrower) R/o Plot no 36-37, East Garden, Village Jassian, Near Green Enclave, Opp. Lahoria Dhaba, Ludhiana. Address : 2 House No. B-34-8533/5 FF, Atwal Nagar, Churpur Road, Haibowal Kalan, Ludhiana. (2) Smt. Tamanna Arora W/o Sh. Gagandeep (Borrower), R/o Plot no 36-37, East Garden, Village Jassian, Near Green Enclave, Opp. Lahoria Dhaba, Ludhiana. Address : 2 House No. B-34-8533/5 FF, Arwal Nagar, Churpur Road, Haibowal Kalan, Ludhiana. (3) Mr. Naresh Kumar S/o Mr. Dolat Ram (Guarantors), R/o House No. 7562/3, Durgapuri, Haibowal Kalan, Ludhiana. (4) Mr. Bhaglal Choudhary S/o Mr. Lal Ji Choudhary (Guarantors), R/o House no. B-34/6720/3, Street No-3, Naveen Nagar, Haibowal Kalan, Ludhiana. | Property/ Plot No. 36min-37min, measuring 66.66 sq. yards. (Rs. Five Lakh Sixty Nine Thousand Four Hundred Ninety as per Jamabandi for the year 1997-98, (Khata No. 311/4, Khata No. 356/369, 9/9 as per Jamabandi for the year 2007-08, situated at Mouja Jassian, Hadbast No.101, Locality known as East Garden, Tehsil and Distt. Ludhiana, registered vide sale deed bearing wasika no. 2018-19/1011/1635 dated 13-09-2018. East: Street 20' Wide 20', West: Plot No. 24-25, 20', North: Plot No. 37 min 30', South: Plot No. 36 min 30'. | 01.08.2024 | 02.11.2024 | Rs. 5,69,416.33 |
| Borrower (s) : (1) Sh. Bhamrah Furniture Works Through its prop Sh. Harvinder Singh S/o Maghar Singh, R/o Aman Park, Chuharpur Road, Near Sangam Marriage Palace, Ludhiana. Guarantors : (1) Sh. Aman Arora S/o Sh. Avinsah Arora, R/o #148, Upkar Nagar, Street No. 2, Civil Lines, Ludhiana. | Property measuring 216 Sq. Yds, comprised in Khasra No. 30/24/2, Khata No. 315/330, as per Jamabandi for the year 1997-98, (Khata No. 315/330, as per Jamabandi for the year 2007-08), situated at Village Jassian, locality known as Aman Park, Near Sangam Marriage Palace, Tehsil & Distt. Ludhiana. Bounded as under : East: Harvinder Singh 56'-0", West: Neighbour 56'-0", North: Neighbour 34'-9", South: Street 34'-9". | 01.08.2024 | 02.11.2024 | Rs. 13,26,924/- |
| Borrower (s) M/S Bamrah Enterprises Through its Prop. Sh. Parwinder Singh S/o Harwinder Singh, R/o Aman Park, Chuharpur Road, Near Sangam Marriage Palace, Ludhiana. Guarantors : (1) Sh. Harvinder Singh S/o Sh. Maghar Singh, R/o Aman Park, Chuharpur Road, Near Sangam Marriage Palace, Ludhiana. (2) Sh. Vipan Kumar S/o Om Prakash, R/o #8905/2, New Deep Nagar, Haibowal Kalan, Ludhiana. | Property measuring 150 Sq. Yards, comprised in Khasra No. 33/4, 30/17, 16, 18/1, 24/1, 30, Khata No. 353/366, 354/367, 355/368, as per Jamabandi for the year 2007-2008, Situated at Village Jassian, Hadbast No. 101, Abadi Aman Park, Near Tarsem Colony, Tehsil & Distt. Ludhiana vide Sale Deed Bearing wasika No. 5314 Dated 25/06/2012 Belonging to Sh. Harvinder Singh Sto Sh. Maghar Singh. Property bounded as follows: East: Street 20 feet wide 72'-0", West: Neighbour 56'-0", North: Neighbour 71'-3", South: Street 20 feet wide 25'-3". | 01.08.2024 | 02.11.2024 | Rs. 18,17,220.52 |

Date : 21.11.2024 Place: Ludhiana Authorised Officer

बैंक ऑफ इंडिया Bank of India

POSSESSION NOTICE
See Rule 8(1)

Notice is hereby given under the Securitization and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 under rule 3 of the security interest (Enforcement) Rules, 2002, calling them to repay the amount within 60 days from the date of receipt of the said notice. The borrower/guarantor having failed to repay the amount, notice is given to the under noted Borrower/Guarantor and the public in general that the undersigned has taken **Symbolic/Physical Possession** of the properties described herein below in exercise of the power conferred on him/her under Section 13(4) of the said Act read with rule 8 & 9 on the dates mentioned hereunder. The borrower in particular and the public in general is hereby cautioned not to deal with the properties and any dealings with the properties will be subject to the charge of the Bank of India, for an amount including interest & other charges thereon mentioned herein below. The borrower's attention is invited to provisions of sub-section (8) of section 13 of Act, in respect of time available, to redeem the secured assets.

| Name of the Borrower/Guarantor | Description of Properties Mortgaged/Owner of the properties | Date of Possession | Q/S as per notice U/S 13(2) Date of Demand notice |
|---|--|--------------------|--|
| Borrower - M/s Kamdhenu Industries (Prop. Mr. Gaurav Arora S/o Mr. Vinod Kumar), Add- H. No. 2547, Katra Meera, Shikohabad, Distt. Firozabad, Area: 371.65 Sq. Mtr., in the name of Vinod Kumar Funda S/o Late Braj Lal Funda, Bounded as: East: 18' Wide Road, West- Property of Omprakash & Pappu Kateriya, North- Plot of Nattho Devi, South- Property of Vinod Kumar Funda | Equitable Mortgage of Immovable Property Situated at H. No. 2547, Ward No. 20, Mohalla Katra Meera, Shikohabad, District Firozabad, Area: 371.65 Sq. Mtr., in the name of Vinod Kumar Funda S/o Late Braj Lal Funda, Bounded as: East: 18' Wide Road, West- Property of Omprakash & Pappu Kateriya, North- Plot of Nattho Devi, South- Property of Vinod Kumar Funda | 28.10.2024 | 20,66,021.65 + Int. & other charges 01.08.2019 |

Date: 02-11-2024 Place: Shikohabad Authorised Officer, Bank of India

HINDUJA HOUSING FINANCE
Corporate Office: No. 167-169, 2nd Floor, Anna Salai, Saidapet, Chennai-600015. E-mail: auction@hindujahousingfinance.com
F8, Mahalaxmi Metro Tower, Sector-4, Mahalaxmi Metro, Vaishali, Ghaziabad-201010

ALM - Arun Mohan Sharma, 8800698999, RRM - Amit Kaushik, 9587088333, CLM - Shweta Anand - 8931927979, CRM - Mr. Abhijeet Rai- 9131465773

SYMBOLIC POSSESSION NOTICE

Whereas the undersigned being the Authorized Officer of the HINDUJA HOUSING FINANCE LIMITED under Securitization and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 (No. 3 of 2002) and in exercise of powers conferred under section 13(12) read with rule 8 of the Security Interest (Enforcement) Rules, 2002 issued a demand notice was issued on the dates mentioned against each account and stated hereinafter calling upon the borrower (hereinafter the borrower and guarantors are collectively referred to as the "Borrowers") to repay the amount within 60 days from the date of receipt of said notice.

The Borrowers having failed to repay the amount, notice is hereby given to the borrowers and the public in general that the undersigned has taken possession of the property described herein below in exercise of powers conferred on him under sub-section 4 of section 13 of Act read with rule 8 of the Security Interest (Enforcement) Rules, 2002 on this the dates mentioned against each account.

The borrower/guarantor in particular and the public in general is hereby cautioned not to deal with the property and any dealings with the property will be subject to the charge of the HINDUJA HOUSING FINANCE LIMITED for an amount and future interest at the contractual rate on the aforesaid amount together with incidental expenses, costs, charges, etc. thereon.

The borrower's attention is invited to provisions of sub-section (8) of section 13 of the Act, in respect of time available, to redeem the secured assets.

| Sl. No. | Name of Borrowers/ Guarantors | Demand Notice Date | Amount Outstanding | Details of Immovable Property |
|---------|--|--------------------------------------|---|--|
| 1 | Application No. DL/KRB/KRBI/A000000366 Mr. Murari Chhote Lal & Ms. Laxmi Murari, both at: Khasra No. 214, Christian Nagar, Bagu Vill Mawai, Near By Church House, Vijay Nagar, Ghaziabad UP-201001 | 26-06-2024 29-10-2024 SYMBOLIC | ₹ 14,37,905/- as on 21.06.2024 Plus Interest thereon | Residential Plot of Land area measuring 60 Sq. Yards i.e. 50.16 Sq. Meters, comprised of Khasra No. 214, Situated at Christian Nagar Bagu, in the revenue estate of Village Mawai, Pargana-Loni, Tehsil & District Ghaziabad, (U.P.), Bounded as: East - Plot of sanjay, West-Plot of Munesh, North - Passage 9 ft., South - Others Property |
| 2 | Application No. DL/SHL/SHLMA/A000000060 Mr. Kadir, Mrs. Sahista & Mr. Mohin Choudhary, House No. 56, Sector-12, Mirzapur, Ghaziabad, UP-201009 | 26-06-2024 29-10-2024 SYMBOLIC | ₹ 15,61,538/- as on 21.06.2024 Plus Interest thereon | House No. 56/1 area measuring 62 sqyds part of Khasra No. 313 situated at Village Mirzapur Colony Known as Pratap Vihar Pargana Loni Tehsil and District Ghaziabad, Uttar Pradesh; Bounded as: East - others, West - part of property, North - road, South - others |
| 3 | Application No. DL/MNR/PLKH/A000000160 Mr. Ram Avtar & Mrs. Kishan Kaul, both at: Sara Road Manva Puri, Modinagar, Ghaziabad, Rural, Modinagar, Uttar Pradesh, India - 201204 | 04-03-2024 29-10-2024 SYMBOLIC | ₹ 9,58,125/- Plus Interest thereon | Part of Khasra no. 255M1, Radha Kunj colony, Sera Road, Govindpur, situated at village Bisokhar, Paragana jalalabad, tehsil Modinagar, District Ghaziabad, Uttar Pradesh, Radha Kunj colony, Sera Road, Govindpur, Near Banquet Hall, Modinagar, Uttar Pradesh-201201 |
| 4 | Application No. DL/MNR/PLKH/A000000209 Mr. Ankur Sharma & Mrs. Premvati Valeshwar, both at: Niwadi Road Modinagar, Niwadi Road Modinagar, Urban, Modinagar, Uttar Pradesh, India - 201204 | 13-12-2023 29-10-2024 SYMBOLIC | ₹ 13,89,207/- Plus Interest thereon | Village Mahiddinpur, Pargana and Tehsil, District, Saini Tehsil, Modinagar, Uttar Pradesh-250205 |
| 5 | Application No. DL/MNR/PLKH/A000000243 Mr. Arwaz Saifi & Mrs. Ruchi, both at: House No S-29 F-1 DLF Colony Dilshad Exte. 2 Bhopra Ghaziabad Uttar Pradesh 201005 | 28-12-2023 30-10-2024 SYMBOLIC | ₹ 14,31,952/- Plus Interest thereon | Flat no -D56, Block-D, Sector-23 Sanjay Nagar, Ghaziabad, Uttar Pradesh, 201 |

BIHAR STATE MILK CO-OPERATIVE FEDERATION LTD.
DAIRY DEVELOPMENT COMPLEX, P.O. BIHAR VETERINARY COLLEGE,
PATNA-800014(BIHAR) E-mail: purchasecomfed@gmail.com, Website: www.sudha.coop

Notice Inviting Tender
(Through e-tendering mode only on website- www.eproc2.bihar.gov.in)
NIT No: Comfed-Pur: 302: 4174 Date: 01.11.2024

1.0 Name & address of advertiser : Managing Director, Bihar State Milk Co-operative Federation Ltd. (COMFED), Dairy Development Complex, P.O. - B.V. College, Patna - 800014. 2. Bid submission start date: - From 02.11.2024 (Saturday) through above website. 3. Date & time of pro bid meeting:- 12.11.2024 (Tuesday) at 11.00 AM at COMFED, Dairy Development Complex, P.O.-B.V. College, Patna- 800014. 4. Bid submission End date & time by the bidders:- 04.12.2024 (Wednesday) up to 17.00 Hours on www.eproc2.bihar.gov.in. 5. Physical document submission End Date & Time as allowed in the tender Document:- 05.12.2024 (Thursday) up to 15.00 Hours at COMFED HQ, Dairy Development Complex, P.O. - B.V. College, Patna-800014. 6. Date, time & place of opening of Techno commercial bid (Bid Part 1):- 05.12.2024 (Thursday) up to 15.30 Hours on www.eproc2.bihar.gov.in. 7. Date & time of opening of price bid:- Date & time will be communicated later subsequent to approval of techno commercial bid. Place - www.eproc2.bihar.gov.in. 8. Validity:- 180 Days (One hundred eighty days). 9. Details of work :-

| Sl. No. | Name of the work/item | Estimated Cost (₹) | Cost of tender document (Non-refundable) (₹) | Earnest money to be deposited (₹) | Bid processing fees to be paid through online (Non-refundable) | Completion Period |
|---------|---|--------------------|--|-----------------------------------|--|-------------------|
| 01 | Supply of Items related to AI Kits at different Unions / Unit of COMFED as per technical specification. | 1,47,42,750.00 | 10,000.00 | 5,90,000.00 | As per Beltron / Eproc2. | 90 Days |
| 02 | Supply of Printing Items at different Unions/Unit of COMFED as per technical specification. | 29,80,000.00 | 5,000.00 | 1,19,000.00 | As per Beltron / Eproc2. | 90 Days |
| 03 | Supply of Furniture at different Unions/Unit of COMFED as per technical specification. | 25,00,000.00 | 5,000.00 | 1,00,000.00 | As per Beltron / Eproc2. | 90 Days |
| 04 | Supply of Microscope at different Unions/Unit of COMFED as per technical specification. | 24,00,000.00 | 5,000.00 | 96,000.00 | As per Beltron / Eproc2. | 90 Days |

10. For participation in the above e-tender process the bidders are required to get themselves registered as per details given at www.eproc2.bihar.gov.in so that the user ID, Password and digital signatures are issued to them. 11. Tender document can be seen and purchased on web site www.eproc2.bihar.gov.in. Any modification/amendment in tender will be notified on e-portal. The undersigned reserves the right to reject any or all tenders without assigning any reason.

MANAGING DIRECTOR

KWALITY PHARMACEUTICALS LIMITED
Regd. Office: VILLAGE NAGKALAN, MAJITHA ROAD, AMRITSAR - 143601
CIN: L24322PB1983PLC005426; Ph.: 8558820862
Email id: cs@kwalitypharma.com; Website: www.kwalitypharma.com

EXTRACT OF UNAUDITED CONSOLIDATED FINANCIAL RESULTS FOR THE QUARTER AND HALF YEAR ENDED SEPTEMBER 30, 2024
(Rupees in Lacs except EPS)

| Sl. No. | Particulars | Quarter Ended | Half Year Ended | Quarter Ended | Year Ended |
|---------|--|---------------|-----------------|---------------|------------|
| | | 30.09.2024 | 30.09.2024 | 30.09.2023 | 31.03.2024 |
| 1 | Total Income from Operations | 9003.44 | 17011.33 | 6964.95 | 30717.18 |
| 2 | Net Profit/(Loss) for the period (before Tax, Exceptional and/or Extraordinary items) | 1255.39 | 2367.21 | 816.85 | 3819.82 |
| 3 | Net Profit/(Loss) for the period before tax (after Exceptional and/or Extraordinary items) | 1255.39 | 2367.21 | 816.85 | 3109.89 |
| 4 | Net Profit/(Loss) for the period after tax (after Exceptional and/or Extraordinary items) | 845.55 | 1680.19 | 621.54 | 2361.59 |
| 5 | Total Comprehensive Income for the period (Comprising Profit/(Loss) for the period (after tax) and Other Comprehensive Income (after tax)) | 835.33 | 1679.33 | 620.39 | 2351.46 |
| 6 | Equity Share Capital | 1037.62 | 1037.62 | 1037.62 | 1037.62 |
| 7 | Reserves (excluding Revaluation Reserve as shown in the Audited Balance Sheet of the previous year) | ----- | ----- | ----- | 21303.52 |
| 8 | Earning Per Share (of Rs. 10/- each) | | | | |
| | 1. Basic: | 8.15 | 16.19 | 5.99 | 22.76 |
| | 2. Diluted: | 8.15 | 16.19 | 5.99 | 22.76 |

Notes: 1. Key Standalone Financial Information. (Rupees in Lacs)

| Sl. No. | Particulars | Quarter Ended | Half Year Ended | Quarter Ended | Year Ended |
|---------|--------------------------------------|---------------|-----------------|---------------|------------|
| | | 30.09.2024 | 30.09.2024 | 30.09.2023 | 31.03.2024 |
| 1 | Total Income from Operations | 9003.44 | 17011.33 | 6964.95 | 30717.18 |
| 2 | Net Profit for the period before tax | 1258.36 | 2372.22 | 821.02 | 3146.69 |
| 3 | Net Profit for the period after tax | 848.52 | 1685.21 | 625.71 | 2398.39 |

The above results were reviewed by the Audit Committee on 30th October, 2024 and approved by the Board of Directors of the Company at its meeting held on 30th October, 2024.

The above is an extract of the detailed format of Quarterly and Half Yearly Financial Results filed with the Stock Exchange (BSE) under Regulation 33 of the SEBI (Listing Obligations and Disclosure Requirements) Regulations, 2015. The full format of the Financial Results are available on the website of the Stock Exchange at www.bseindia.com and on the Company's website (www.kwalitypharma.com)

FOR AND ON BEHALF OF THE BOARD
KWALITY PHARMACEUTICALS LIMITED
Sd/-
Ramesh Arora
Managing Director
DIN: 00462656

Place: Amritsar
Date : 30.10.2024

IMA SOLAR INSULATION ENERGY LIMITED
Registered office: Fluidcon House, C-02, New Aatish Market Extension, Behind Inox Cinema Hall, Jaipur - 302029 (Raj.), India CIN: L40104RJ2015PLC048445 Phone: +91-141-2996001, 2996002
E-mail: cs@insulationenergy.in, Website: www.insulationenergy.in

CORRIGENDUM TO NOTICE OF EXTRAORDINARY GENERAL MEETING
We would like to draw your kind attention towards the corrigendum being issued in continuation to our notice dated 15th October, 2024 calling the Extraordinary General Meeting (EGM) of the Company to be held on Wednesday, 13th November, 2024 at 3:00 P.M. (IST) through video conferencing (VC)/other Audio Visual Means (OAVM).

The Shareholders are requested to note the amendments in the resolution and explanatory statements of item no. 1 of Notice of EGM to clearly articulate the purpose of resolution. Thus, the notice shall always be read in conjunction with the corrigendum. Except as detailed in the corrigendum, all other terms and contents of the Notice of EGM shall remain unchanged. The said corrigendum to the Notice is available on the website of the Company at https://insulationenergy.in/ and website of Stock Exchanges i.e. BSE Limited at https://www.bseindia.com.

By order of the Board of Directors
For Insulation Energy Limited

Sd/-
Nitesh Sharma
Company Secretary & Compliance Officer
ACS: 46732

Place: Jaipur
Date: 31st October, 2024

FORM G INVITATION FOR EXPRESSION OF INTEREST FOR GUARDIAN LIFECARE PRIVATE LIMITED OPERATING IN RETAIL TRADE OF MEDICINES (Under Regulation 36A (1) of the Insolvency and Bankruptcy (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS

| Sl. No. | Particulars | Details |
|---------|--|--|
| 1 | Name of the corporate debtor along with PAN/CIN/LLP No. | GUARDIAN LIFECARE PRIVATE LIMITED CIN: U51307DL2003PTC121502 PAN: AABCG9903G |
| 2 | Address of the registered office | Registered office: WZ-56, 2nd Floor, Ram Nagar, Tilak Nagar, New Delhi - 110018 Corporate Office: Guardian House, Plot No. 55, Sector-37, Udyog Vihar, Phase-VI, Gurgaon - 122001 (Haryana) |
| 3 | URL of website | Not Applicable |
| 4 | Details of Place where majority of fixed Assets are located | No Fixed Assets |
| 5 | Installed capacity of main products/ services | Not Applicable |
| 6 | Quantity and value of main products/ services sold in last financial year | NIL as per Financial Statement for the year 2023-2024. Details thereafter are not available. |
| 7 | Number of employees/ workmen | NIL |
| 8 | Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at: | May be obtained by sending an email to bc.guardianlifecare@gmail.com |
| 9 | Eligibility for resolution applicants under section 25(2)(h) of the Code is available at: | May be obtained by sending an email to bc.guardianlifecare@gmail.com |
| 10 | Last date for receipt of expression of interest | 20.11.2024 |
| 11 | Date of issue of provisional list of prospective resolution applicants | 30.11.2024 |
| 12 | Last date for submission of objections to provisional list | 05.12.2024 |
| 13 | Date of issue of final list of prospective resolution applicants | 15.12.2024 |
| 14 | Date of issue of information memorandum, evaluation matrix and request for resolution plan to prospective resolution applicants | 15.12.2024 |
| 15 | Last date of submission of resolution plans | 15.01.2025 |
| 16 | Process email id to submit EOI | bc.guardianlifecare@gmail.com |

Sd/-
Bharat Bhushan Sethi, Resolution Professional
For M/s Guardian Lifecare Private Limited
Reg. No.: IBB/PA-002/1P-00650/2018-2019/12034

Date: 02.11.2024
Place: New Delhi

FORM G INVITATION FOR EXPRESSION OF INTEREST FOR M/S NUWAY ORGANIC NATURALS INDIA LTD. OPERATES IN MANUFACTURING OF COSMETIC PRODUCTS AND LIQUOR (Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS

| Sl. No. | Particulars | Details |
|---------|---|--|
| 1 | Name of the corporate debtor along with PAN & CIN/ LLP No. | M/s. NUWAY ORGANIC NATURALS INDIA LIMITED (CIN) L22012PB1995PLC016755 |
| 2 | Address of the registered office | Registered Office: N. H. 1, mile stone 232, Delhi-Amritsar, Village: Devi Nagar, Rajpura, Punjab, India, 140401 |
| 3 | URL of website | https://www.nuwaycare.com/ |
| 4 | Details of place where the majority of fixed assets are located | 1. N. H. 1, mile stone 232, Delhi-Amritsar, Village: Devi Nagar, Rajpura, Punjab, India, 140401 2. Plot No. 2049, Sector 36, Phase III, HSIDC Industrial Estate, Rai, Sonapat, Haryana, India, 131029 |
| 5 | Installed capacity of main products/ services | Liquor: Production capacity of 45 kilo Litres per day |
| 6 | Quantity and value of main products/ services sold in last financial year | N.A. |
| 7 | Number of employees/ workmen | NIL |
| 8 | Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL: | Details can be sought by prospective resolution applicants via a mail by raising request at email: cnp.nuway@gmail.com |
| 9 | Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL: | Details can be sought by prospective resolution applicants via a mail by raising request at email: cnp.nuway@gmail.com |
| 10 | Last date for receipt of expression of interest | 18.11.2024 |
| 11 | Date of issue of provisional list of prospective resolution applicants | 28.11.2024 |
| 12 | Last date for submission of objections to provisional list | 03.12.2024 |
| 13 | Date of issue of final list of prospective resolution applicants | 13.12.2024 |
| 14 | Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants. | 18.12.2024 |
| 15 | Last date for submission of resolution plans | 17.01.2025 |
| 16 | Process email id to submit Expression of Interest | cnp.nuway@gmail.com |

Sd/-
Sandeep Kumar Chitkara
IBBI Reg. No. IBB/PA-001/1P/01976/2020-21/13084
Resolution Professional
M/s Nuway Organic Naturals India Ltd
IBBI Registered Address: Flat no 6, First Floor, PremVihar Flats, Shaheed Bhagat Singh Nagar, Keys Hotel, Ludhiana, Punjab- 141013
Communication Address: Mavent Restructuring Services LLP S-376, Panchsheel Park, New Delhi-110017
Email: cnp.nuway@gmail.com, sandchit9@gmail.com
AFA: AA1/13084/02/300625/107127

Date: 03.11.2024
Place: Ludhiana

FORM G INVITATION FOR EXPRESSION OF INTEREST FOR M/S NUWAY ORGANIC NATURALS INDIA LTD. OPERATES IN MANUFACTURING OF COSMETIC PRODUCTS AND LIQUOR (Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS

| Sl. No. | Particulars | Details |
|---------|---|--|
| 1 | Name of the corporate debtor along with PAN & CIN/ LLP No. | M/s. NUWAY ORGANIC NATURALS INDIA LIMITED (CIN) L22012PB1995PLC016755 |
| 2 | Address of the registered office | Registered Office: N. H. 1, mile stone 232, Delhi-Amritsar, Village: Devi Nagar, Rajpura, Punjab, India, 140401 |
| 3 | URL of website | https://www.nuwaycare.com/ |
| 4 | Details of place where the majority of fixed assets are located | 1. N. H. 1, mile stone 232, Delhi-Amritsar, Village: Devi Nagar, Rajpura, Punjab, India, 140401 2. Plot No. 2049, Sector 36, Phase III, HSIDC Industrial Estate, Rai, Sonapat, Haryana, India, 131029 |
| 5 | Installed capacity of main products/ services | Liquor: Production capacity of 45 kilo Litres per day |
| 6 | Quantity and value of main products/ services sold in last financial year | N.A. |
| 7 | Number of employees/ workmen | NIL |
| 8 | Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL: | Details can be sought by prospective resolution applicants via a mail by raising request at email: cnp.nuway@gmail.com |
| 9 | Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL: | Details can be sought by prospective resolution applicants via a mail by raising request at email: cnp.nuway@gmail.com |
| 10 | Last date for receipt of expression of interest | 18.11.2024 |
| 11 | Date of issue of provisional list of prospective resolution applicants | 28.11.2024 |
| 12 | Last date for submission of objections to provisional list | 03.12.2024 |
| 13 | Date of issue of final list of prospective resolution applicants | 13.12.2024 |
| 14 | Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants. | 18.12.2024 |
| 15 | Last date for submission of resolution plans | 17.01.2025 |
| 16 | Process email id to submit Expression of Interest | cnp.nuway@gmail.com |

Sd/-
Sandeep Kumar Chitkara
IBBI Reg. No. IBB/PA-001/1P/01976/2020-21/13084
Resolution Professional
M/s Nuway Organic Naturals India Ltd
IBBI Registered Address: Flat no 6, First Floor, PremVihar Flats, Shaheed Bhagat Singh Nagar, Keys Hotel, Ludhiana, Punjab- 141013
Communication Address: Mavent Restructuring Services LLP S-376, Panchsheel Park, New Delhi-110017
Email: cnp.nuway@gmail.com, sandchit9@gmail.com
AFA: AA1/13084/02/300625/107127

Date: 03.11.2024
Place: Ludhiana

PUNJAB & SIND BANK
(A Govt. of India Undertaking)
Branch Office : Haibowal Kalan, Ludhiana

[RULE 8 (1)] POSSESSION NOTICE FOR IMMOVABLE PROPERTY/IES
Whereas the Undersigned being "Authorized Officer" of Punjab & Sind Bank, Haibowal Kalan, Ludhiana, Under the Securitization and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 in Exercise of power conferred under section 13 (2) & 13(12) read with rule 8 & 9 of security interest (Enforcement) Rules, 2002. Issued a demand notice under Section 13(2) of SARFAESI Act 2002 calling upon the following Borrower(s)/Guarantor(s) to repay the amount mentioned in notice within 60 days of the date of receipt of the said notice.

The Borrower(s)/Guarantor(s) having failed to repay the amount notice is hereby given to the borrower(s)/Guarantor(s) and the public in general that the undersigned has taken **Symbolic Possession** of the property described here below in Exercise of the power conferred on him/ her under section 13(4) of said ACT read with rule 8 & 9 of the said rules.

The Borrower(s)/Guarantor(s) in particular & the public in general is hereby cautioned not to deal with the said property and dealing with the property will be subject to the charge of the Punjab & Sind Bank, Haibowal Kalan, Ludhiana, for an amount mentioned here in below, besides interest and other charges/expenses against calling account.

The Borrower(s)/ Guarantor(s) attention is invited to provisions of Sub-Section (8) of Section 13 of the Act, in respect of time available to redeem the secured asset(s).

| Name of the Borrower(s)/Guarantor(s) | Description of Immovable Property/ies | Date of Demand Notice | Date of Possession | Outstanding Amount |
|---|---|-----------------------|--------------------|---------------------------------------|
| Borrower (s) : (1) Smt. Sapna Dhingra D/o Sh. Ajay Kumar (Borrower) R/o Monji Colony, Street No 3, Daba Road, Shimlapuri, Ludhiana. Address : 2 House/Plot No. 24, Guru Gobind Singh Nagar, Village Lohara, Tehsil & District Ludhiana. (2) Smt. Saroj Dhingra W/o Sh. Ajay Dhingra R/o Street No. 3, Mouji Colony, Millerganj, Ludhiana. Address : 2 House/Plot No. 24, Guru Gobind Singh Nagar, Village Lohara, Tehsil & District Ludhiana. | Property House cum plot No. 24, measuring 80 sq. yds. comprised in Khasra No. 88,89 Khata No. 691/891 as per Jamabandi for the year 2009-10, situated at Villager Lohara, Hadbast No.260, Abadi known as Guru Gobind Singh Nagar, Tehsil and Distt. Ludhiana, registered vide sale deed bearing wasika no. 2023-24/103/1/8132 dated 04-10-2023. Bounded as under : East: Neighbor, West: Street 18' wide 24', North: House No. 25 of Bahampal 30', South: Vacant Plot No 23 of Santosh Kaur 30. | 01.08.2024 | 02.11.2024 | Rs. 20,33,017.52 |
| Borrower (s) : (1) Sh. Gagandeep S/o Yogrj (Borrower) R/o Plot no 36-37, East Garden, Village Jassian, Near Green Enclave, Opp. Lahoria Dhaba, Ludhiana. Address : 2 House No. B-34-8533/5 FF, Atwal Nagar, Churpur Road, Haibowal Kalan, Ludhiana. (2) Smt. Tamanna Arora W/o Sh. Gagandeep (Borrower), R/o Plot no 36-37, East Garden, Village Jassian, Near Green Enclave, Opp. Lahoria Dhaba, Ludhiana. Address : 2 House No. B-34-8533/5 FF, Arwal Nagar, Churpur Road, Haibowal Kalan, Ludhiana. (3) Mr. Naresh Kumar S/o Mr. Dolat Ram (Guarantors), R/o House No. 7562/3, Durgapuri, Haibowal Kalan, Ludhiana. (4) Mr. Bhagat Choudhary S/o Mr. Lal Ji Choudhary (Guarantors), R/o House no. B-34/6720/3, Street No-3, Naveen Nagar, Haibowal Kalan, Ludhiana. | Property/ Plot No. 36min-37min, measuring 66.66 sq. yards. (Rs. Five Lakh Sixty Nine Thousand Four Hundred Ninety as per Jamabandi for the year 2007-08, situated at Mouja Jassian, Hadbast No.101, Locality known as East Garden, Tehsil and Distt. Ludhiana, registered vide sale deed bearing wasika no. 2018-19/101/11/1635 dated 13-09-2018. East: Street 20' Wide 20', West: Plot No. 24-25, 20', North: Plot No. 37 min 30', South: Plot No. 36 min 30'. Property/ Plot No. 36min-37min, measuring 66.66 sq. yards. (Rs. Five Lakh Sixty Nine Thousand Four Hundred Sixteen and Paise Thirty Three Only) as per Jamabandi for the year 2007-08, situated at Mouja Jassian, locality known as Aman Park, Near Sangam Marriage Palace, Tehsil & Distt. Ludhiana. Bounded as under : East: Harvinder Singh 56'-0", West: Neighbour 56'-0", North: Neighbour 34'-9", South: Street 34'-9". Property measuring 216 Sq. Yds, comprised in Khasra No. 30/24/2, Khata No. 315/330, as per Jamabandi for the year 1997-98, (Khata No. 356/369, as per Jamabandi for the year 2007-08), situated at Village Jassian, locality known as Aman Park, Near Sangam Marriage Palace, Tehsil & Distt. Ludhiana. Bounded as under : East: Harvinder Singh 56'-0", West: Neighbour 56'-0", North: Neighbour 34'-9", South: Street 34'-9". | 01.08.2024 | 02.11.2024 | Rs. 5,69,416.33 |
| Borrower (s) M/S Bhamrah Furniture Works Through its prop Sh. Harvinder Singh S/o Maghar Singh, R/o Aman Park, Chuharpur Road, Near Sangam Marriage Palace, Ludhiana. Guarantors : (1) Sh. Aman Arora S/o Sh. Avinsah Arora, R/o #148, Upkar Nagar, Street No. 2, Civil Lines, Ludhiana. | Property measuring 150 Sq. Yards, comprised in Khasra No. 33/4, 30/17,16,18/1,24/1,30, Khata No. 353/366, 354/367, 355/368, as per Jamabandi for the year 2007-2008, Situated at Village Jassian, Hadbast No. 101, Abadi Aman Park, Near Tarsem Colony, Tehsil & Distt. Ludhiana wide Sale Deed Bearing wasika No. 5314 Dated 25/06/2012 Belonging to Sh. Harvinder Singh Sto Sh. Maghar Singh. Property bounded as follows: East: Street 20 feet wide 72'-0", West: Neighbour 71'-3", South: Street 20 feet wide 25'-3". | 01.08.2024 | 02.11.2024 | Rs. 18,17,220.52 |
| Borrower (s) M/S Parwinder Singh S/o Harwinder Singh, R/o Aman Park, Chuharpur Road, Near Sangam Marriage Palace, Ludhiana. Guarantors (1) Sh. Harvinder Singh S/o Sh. Maghar Singh, R/o Aman Park, Chuharpur Road, Near Sangam Marriage Palace, Ludhiana. (2) Sh. Vipan Kumar S/o Om Prakash, R/o # 8905/2, New Deep Nagar, Haibowal Kalan, Ludhiana. | Property measuring 175 Sq. Yards i.e. 146.31 Sq Meters, out of Khasra no-330, Situated at Village Asalpur, Pargana Loni Tehsil & District Ghaziabad U.P. EAST- Plot of Others, WEST- Plot of Others, North-Plot of Kanwar Singh, South-Road 15 ft wide. | 01.08.2024 | 29-10-2024 | Rs. 16,03,411/- Plus interest thereon |
| Borrower (s) M/S Bamrah Enterprises Through its Prop. Sh. Parwinder Singh S/o Harwinder Singh, R/o Aman Park, Chuharpur Road, Near Sangam Marriage Palace, Ludhiana. Guarantors (1) Sh. Harvinder Singh S/o Sh. Maghar Singh, R/o Aman Park, Chuharpur Road, Near Sangam Marriage Palace, Ludhiana. (2) Sh. Vipan Kumar S/o Om Prakash, R/o # 8905/2, New Deep Nagar, Haibowal Kalan, Ludhiana. | Freehold Residential House measuring area 300 Sq. Yd. or say 250.83 Sq. Mt. (Covered Area 118.702 Sq. mt.) Pertaining to khasra No-546 situated in Village Jafraabad Ganoli Pargana & Tehsil Loni Distt Ghaziabad | 01-08-2024 | 29-10-2024 | Rs. 12,73,029/- Plus interest thereon |

Date : 21.11.2024 Place: Ludhiana Authorised Officer

HINDUJA HOUSING FINANCE LIMITED
Corporate Office: No. 167-169, 2nd Floor, Anna Salai, Saidapet, Chennai-600015, E-mail: auction@hindujahousingfinance.com
F8, Mahalaxmi Metro Tower, Sector-4, Mahalaxmi Metro, Vaishali, Ghaziabad-201010

ALM - Arun Mohan Sharma, 8800898999, RRM - Amit Kaushik, 9587088333, CLM - Shweta Anand - 8931927979, CRM - Mr. Adhjeet Rai- 9131485773

SYMBOLIC POSSESSION NOTICE
Whereas the undersigned being the Authorized Officer of the HINDUJA HOUSING FINANCE LIMITED under Securitization and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 (No. 3 of 2002) and in exercise of powers conferred under section 13(12) read with Rule 3 of the Security Interest (Enforcement) Rules, 2002 issued a demand notice was issued on the dates mentioned against each account and stated hereinafter calling upon the borrower (hereinafter the borrower and guarantors are collectively referred to as the "Borrowers") to repay the amount within 60 days from the date of receipt of said notice.

The borrowers having failed to repay the amount, notice is hereby given to the borrowers and the public in general that the undersigned has taken possession of the property described herein below in exercise of powers conferred on him under sub-section 4 of section 13 of Act read with rule 8 of the Security Interest Enforcement Rules, 2002 on this date as mentioned against each account.

The borrower/guarantor in particular and the public in general is hereby cautioned not to deal with the property and any dealings with the property will be subject to the charge of the HINDUJA HOUSING FINANCE LIMITED for an amount and future interest at the contractual rate on the aforesaid amount together with incidental expenses, costs, charges, etc. thereon.

The borrower's attention is invited to provisions of sub-section (8) of section 13 of the Act, in respect of time available, to redeem the secured assets.

| Sr. No. | Name of Borrowers/ Guarantors | Demand Notice Date | Amount Outstanding | Details of Immovable Property |
|---------|--|--------------------------------------|--|---|
| 1 | Application No. DL/KRB/KRBI/A000000366 Mr. Murari Chhote Lal & Ms. Laxmi Murari, both at: Khasra No. 214, Christian Nagar, Bagu Vill Mawai, Near By Church House, Vijay Nagar, Ghaziabad UP-201001 | 26-06-2024 29-10-2024 SYMBOLIC | ₹ 14,37,905/- as on 21.06.2024 Plus Interest thereon | Residential Plot of Land area measuring 60 Sq. Yards i.e. 50.16 Sq. Meters, comprised of Khasra No. 214, Situated at Christian Nagar Bagu, in the revenue estate of Village Mawai, Pargana-Loni, Tehsil & District Ghaziabad, (U.P.), Bounded as: East - Plot of sanjay, West- Plot of Munesh, North - Passage 9 ft., South - Others Property |
| 2 | Application No. DL/SHU/SHLM/A000000060 Mr. Kadir, Mrs. Sahista & Mr. Mohin Choudhary, House No. 56, Sector-12, Mirzapur, Ghaziabad, UP-201009 | 26-06-2024 29-10-2024 SYMBOLIC | ₹ 15,61,538/- as on 21.06.2024 Plus Interest thereon | House No. 56/1 area measuring 62 sqyds part of Khasra No. 313 situated at Village Mirzapur Colony Known as Pratap Vihar Pargana Loni Tehsil and District Ghaziabad, Uttar Pradesh; Bounded as: East - others, West - part of property, North - road, South - others |
| 3 | Application No. DL/NCU/GHAU/A000000986 CO/CP/CP/PO/A000001607 Mr. Ram Avtar & Mrs. Kishan Kali, both at: Sara Road Manva Puri, Modinagar, Ghaziabad, Rural, Modinagar, Uttar Pradesh, India - 201204 | 04-03-2024 29-10-2024 SYMBOLIC | ₹ 9,58,125/- Plus Interest thereon | Part of Khasra no. 255MI, Radha Kunj colony, Sera Road, Govindpur, situated at village Bisokhar, Paragana jalalabad, tehsil Modinagar, District Ghaziabad, Uttar Pradesh, Radha Kunj colony, Sera Road, Govindpur, Near Banquet Hall, Modinagar, Uttar Pradesh-201201 |
| 4 | Application No. DL/MNR/PLKH/A000000209 Mr. Ankur Sharma & Mrs. Premvati Valeshwar, both at: Niwadi Road Modinagar, Niwadi Road Modinagar, Urban, Modinagar, Uttar Pradesh, India -201204 | 13-12-2023 29-10-2024 SYMBOLIC | ₹ 13,89,207/- Plus Interest thereon | Village Mahiddinpur, Pargana and Tehsil, District, Saini Tehsil, Modinagar, Uttar Pradesh-250205 |
| 5 | Application No. DL/NCU/GHAU/A000000882 CO/CP/CP/PO/A000002592 Mrs. Bharti & Mr. Sunil Kumar Sharma, both at: D-56 Sector-23, Sanjay Nagar, Metro, Ghaziabad, Uttar Pradesh, India -201001 | 28-12-2023 30-10-2024 SYMBOLIC | ₹ 14,31,952/- Plus Interest thereon | Flat no -D56, Block-D, Sector-23 Sanjay Nagar, Ghaziabad, Uttar Pradesh, 201002, Sanjay nagar Sector 23, Near State bank of India, Sanjay Nagar, Ghaziabad, Uttar Pradesh-201002 |
| 6 | Application No. DL/MNR/PLKH/A000000160 Mr. Surender Pal Singh & Mrs. Rajni Singh, both at: House No 327 Mohalla Jeetpur Rawli Road Muradnagar, Muradnagar Ghaziabad, Metro, Muradnagar, Uttar Pradesh, India - 201205 | 07-03-2024 29-10-2024 SYMBOLIC | ₹ 21,80,424/- Plus Interest thereon | |